

OFFICE OF THE DISTRICT JUDGE, BOUDH.

Order No. 20 /Date 17.07.2019

Sub: *Appointment of Junior Clerk-cum-Copyist and Junior Typist.*

After publication of final selection list of candidates in order of merit in the recruitment examination 2018 for the post of Junior Clerk-cum-Copyist and Junior Typist, the following candidates are appointed for the post of Junior Clerk-cum-Copyist and Junior Typist in their respective posts as per the following arrangement.

ORDER

01. Sri Sankar Datta Mishra, S/o Shyam Sundar Mishra, At: Barigaon, P.O. Panchamahala, Dist. Subarnapur is temporarily appointed as Junior Clerk in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of Additional District & Sessions Judge, Boudh against the post lying vacant.
02. Sri Vinyeet Vandan Mohanty, S/o Byomakesh Mohanty, At: Adarshapara, P.O./District: Bolangir is temporarily appointed as Junior Clerk in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of District & Sessions Judge, Boudh against the post lying vacant.
03. Sri Ashok Kumar Sahoo, S/o Nakula Chandra Sahoo, At: Beguniapatna, P.O. Kalikaprasad, P.S./Dist. Nayagarh is temporarily appointed as Junior Clerk in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of Additional District & Sessions Judge, Boudh against the post lying vacant.
04. Steffi Malia, D/o Kalandi Charan Malia, At: Mansinghpatana, Maliasahi, District: Cuttack is temporarily appointed as Junior Clerk in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of District & Sessions Judge, Boudh against the post lying vacant.

05. Sourav Sawan Sahu, S/o Artatrana Sahu, At: Maulisinga, P.O. Butupalli, Dist. Boudh is temporarily appointed as Junior Clerk in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of S.D.J.M., Boudh against the post lying vacant.
06. Prutihiraj Mahanandia, S/o Himanshu Mahanandia, At: Keutasahi, Near Daily Market, P.O./Dist. Boudh is appointed as Junior Clerk in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of Chief Judicial Magistrate, Boudh against the post lying vacant.
07. Pruthwiraj Barik, S/o Nirod Kumar Barik, At: Keutasahi, P.O./Dist. Boudh is appointed as Junior Clerk in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of Senior Civil Judge, Boudh against the post lying vacant.
08. Ramakanta Mirdha, S/o Hadibandhu Mirdha, At: Chandrapur, P.O. Laxmiprasad, Dist. Boudh is appointed as Junior Clerk in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of S.D.J.M., Boudh against the post lying vacant.
09. Puspallata Goipai, D/o Narayan Prasad Goipai, At/P.O. Bharatpur, Dist. Angul, is appointed as Junior Clerk in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of Senior Civil Judge, Boudh against the post lying vacant. She is deputed to the District Court, Boudh and directed to work in the Copying Section, District Court, Boudh until further orders.
10. Trinath Puta, S/o Tunu Puta, At: Gidhamal, P.O. Fased, Dist. Boudh is appointed as Junior Clerk in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of Chief Judicial Magistrate, Boudh against the post lying vacant.

11. Chanhas Ekka, S/o Malaki Ekka, At: Sankhabhanguni, P.O. Phulkusum, Dist. Sambalpur is appointed as Junior Clerk in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of S.D.J.M., Boudh against the post lying vacant and deputed to the District Court, Boudh to work in the Copying Section.
12. Rosan Naidu, S/o Bharat Naidu, At: Malpada, P.O./District: Bolangir is appointed as Junior Typist in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of District & Sessions Judge, Boudh against the post lying vacant.
13. Mamini Padhi, D/o Prakash Chandra Padhi, At/P.O. Gondala, Dist. Ganjam is appointed as Junior Typist in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of Senior Civil Judge, Boudh against the post lying vacant and deputed to the District Court, Boudh until further order.
14. Sanjib Kumar Lakra, S/o Pradeep Kumar Lakra, At: HIG06, Maruti Villa, Patia, P.O. KIIT, Bhubaneswar, Dist. Khurda is appointed as Junior Typist in the in the Cadre of Group 'C' on probation for a period of two years in the scale of pay Rs.19,900/- Rs.63,200/- (level 4 of the pay matrix as per O.R.S.P. Rules, 2017) with usual D.A. and allowance as admissible from time to time and is posted as such in the Court of J.M.F.C., Kantamal against the post lying vacant and deputed to the Special Track Court, Boudh until further orders.

(A) *The services of the newly appointed candidates vide Sl. Nos. 1 to 11 are purely temporary and subject to result of **W.P.(C) No.1273 of 2014** pending in the Hon'ble High Court of Orissa. Their services can be terminated at any time without assigning any reason thereof. Similarly the services of the newly appointed candidates vide Sl. Nos. 12 to 14 are purely temporary and subject to result of **W.P.(C) No.1273 of 2014 and W.P.(C) No.21132 of 2018** pending in the Hon'ble High Court of Orissa. Their services can be terminated at any time without assigning any reason thereof.*

(B) *All the appointments are on probation for a period of 2(two) years from the date of their appointment/resumption of duty as per Rule-8 of Orissa District & Subordinate Courts Non-Judicial Staff Services (method of recruitment and*

conditions of service) Rules, 2008. The newly appointed candidates are directed to join in their respective new assignment on 01.08.2019 forenoon positively failing which his/her above appointment shall stand cancelled automatically.

(C) They are further directed to produce their original certificates relating to their educational qualification, certificates showing computer education, typewriting certificate (for Junior Typist only) alongwith the following documents in original at the time of joining and the candidates belonging to reserved category are directed to produce their original caste certificates issued in their favour by the competent authority.

- (i) Attestation Forms duly filled in duplicate.
- (ii) Medical Fitness Certificate from a Medical Officer of a Govt. Hospital not below the rank of Assistant Surgeon.
- (iii) Two Conduct Certificates from two different Gazetted Officers.
- (iv) Declaration of not having more than one spouse living, if married.
- (v) An undertaking that he/she has not been dismissed from any Government Service prior to joining in this department.
- (vi) Oath of allegiance to the Government Service in the shape of an affidavit.

Sd/-
**District Judge,
BOUDH.**

Memo No. 2763(10) /Date 17.7.2019

Copy communicated to:

- (1) The Additional District & Sessions Judge, Boudh.
- (2) The Chief Judicial Magistrate, Boudh.
- (3) The Senior Civil Judge, Boudh.
- (4) The Judge, Special Track Court, Boudh.
- (5) The Registrar, Civil Courts, Boudh.
- (6) The Registrar-cum-J.I.C. of Accounts, District Court, Boudh.
- (7) The S.D.J.M., Boudh.
- (8) The J.M.F.C., Kantamal
- (9) The person concerned
- (10) For information and necessary action.
- (10) The System Officer, District Court, Boudh for information with a direction to upload the same in the District Court Website.

Sd/-
Registrar,
Civil Courts, Boudh.